BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C. P(IB) No.590/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name of the Company		Premier Enclave Pvt.LtdVs- Balaji Polysacks Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	SWAPAN KU	MAR GANGULY	APPLICANT	Sik. Gangale
2	URMILA CHAKRABORTY, ABU		17	V-chaperbook
3 -	VARUN	GARLINO.	11	Varan gang

## ORDER

Ld. Counsels for the applicant are present.

As per directions of the NCLAT notice has to be issued to the Corporate Debtor by NCLT itself. Therefore, office is directed to issue fresh notice against the Corporate Debtor and hand over the same to the petitioner for sending by Speed Post and also by e-mail. The petitioner is to file affidavit of service within 7 days from today.

List on 23.11.2017 for admission.

(Jinan K.R.)

Member (J)

(V.P. Singh) Member (J)